

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.395/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.09.2017

NAME OF THE PARTIES: Shalimar Paints Ltd.
V/s.
Vadraj Cement Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

20 Karan Vyas Adv to Respondent
Yajuvendra Singh Adv for Petitioner

ORDER

TCP No. 395/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner and Corporate Debtor are present.

For the Petitioner Counsel has stated that the case has been settled, this Petition is hereby **dismissed** as withdrawn looking at Consent Terms filed by the Petitioner.

Sd/ -

V. NALLASENAPATHY
Member (Technical)

$$Sd / -^*$$

B.S.V. PRAKASH KUMAR
Member (Judicial)